

THE JHARKHAND GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

17 Kartik, 1942 (S)

No. 620

Ranchi, Tuesday, 8th December, 2020

COMMERCIAL TAXES DEPARTMENT

NOTIFICATION NO. 60/2020 - STATE TAX

- **S.O. No. 84, Dated 07th December, 2020** In exercise of the powers conferred by section 164 of the Jharkhand Goods and Services Tax Act, 2017 (12 of 2017), the Government of Jharkhand, on the recommendations of the Council, hereby makes the following rules further to amend the Jharkhand Goods and Services Tax Rules, 2017, namely: -
- 1. (1) These rules may be called the Jharkhand Goods and Services Tax (Ninth Amendment) Rules, 2020.
- (2) They shall be deemed to be effective from the 30^{th} July, 2020.
- 2. In the Jharkhand Goods and Services Tax Rules, 2017, for **FORM GST INV-01**, the following form shall be substituted, namely:-

"FORM GST INV – 1 (SEE RULE 48)

FORMAT/SCHEMA FOR E-INVOICE

Note 1: Cardinality means whether reporting of the item(s) is mandatory or optional as explained below:

- **0..1**: It means that reporting of item is optional and when reported, the same cannot be repeated.
- **1..1**: It means that reporting of item is mandatory but cannot be repeated.
- **1..n**: It means that reporting of item is mandatory and can be repeated more than once.
- **0..n**: It means that reporting of item is optional but can be repeated more than once if reported. For example, *previous invoice reference is optional but if required one can mention many previous invoice references*.

Note 2: Field specification Number (*Max length: m, n*) indicates 'm' places before decimal point and 'n' places after decimal point. For example, *Number (Max length: 3,3) will have the format 999.999*

	Schema (Version 1.1)											
Sr. No.	Technical name of the field	Cardin ality (01/ 11/ 0n/ 1n)	Brief Description of the field	Whether Mandator y/ Optional	Technical Field Specification	Sample Value of the field	Explanatory Notes					
1.	Basic Details	11		Mandator y			Header for Basic Details					
1.0	Version	11	Version Number	Mandatory	String (Max. Length:6)	1.1	This is version of the e-invoice schema. It will be used to keep track of version of Invoice specification.					
1.1	IRN	11	Invoice Reference Number	Mandatory	String (Length:64)	a5c12dca80e 7433217b a4013750f20 46f229	This will be a unique reference number for the invoice.					
			rumber				However, the supplier will not be populating this field.					
							The registration request may not have this field populated.					
							The Invoice Registration Portal (IRP) will generate this IRN and respond to the registration request.					
							e-invoice is valid only when it has the IRN. Hence, this is marked as mandatory field.					
1.2	Supply_Type_ Code	11	Code for Supply Type	Mandatory	Enumerated List	B2B/B2C/SE ZWP/SEZW OP/EXP	This will be the code to identify type of supply.					
						WP/EXPWO						

						P/DEXP	B2B: Business to Business
							B2C: Business to Consumer
							SEZWP: To SEZ with Payment SEZWOP: To SEZ without Payment
							EXPWP: Export with Payment
							EXPWOP: Export without Payment
							DEXP: Deemed Export
1.3	Document_Ty pe_Code	11	Code for Document	Mandatory	Enumerated List	INV / CRN / DBN	Type of Document:
			Туре				INV for Invoice,
							CRN for Credit Note,
							DBN for Debit note.
1.4	Document_Nu m	11	Document Number	Mandatory	String (Max Length:16)	Sa/1/2019	This is as per relevant rule in CGST/SGST/UTGST Rules.
1.5	Document_Da te	11	Document Date	Mandatory	String (DD/MM/YYYY)	21/07/2019	The date on which the Invoice was issued. Format "DD/MM/YYYY"
1.6	Additional_Cu rrency_Code	01	Additional Currency Code	Optional	Enumerated List	USD, EUR	The field is for reporting additional currency, if any, in which all invoice amounts can be given, along with INR.
							One such additional currency may be used in the invoice, as per list published under ISO 4217 standard.
							List published and updated from time to time at https://www.icegate.gov.in/Webappl/CUR_ENQ

							,
1.7	Reverse_Char ge	01	Reverse Charge	Optional	String (Length:1)	Y	Whether the tax liability payable is under Reverse Charge.
1.8	IGST_Applica bility_despite_ Supplier_and_ Recipient_loca ted_in_same_ State/UT	01	IGST Applicability despite Supplier and Recipient located in same State/UT	Optional	String (Length: 1)	N	To report the scenarios where the supply is chargeable to IGST despite the fact that the Supplier and Recipient are located within same State/UT
2.	Document_Pe riod	01		Optional			Header for Document Period
2.1	Document_Per iod_Start _Date	11	Document Period Start Date	Mandatory	String (DD/MM/YYYY)	21/07/2019	This is the start date of the document period (delivery/invoice period). (This field is mandatory only if this section is selected)
2.2	Document_Per iod_End_ Date	11	Document Period End Date	Mandatory	String (DD/MM/YYYY)	21/07/2019	This is the end date of the document period (delivery/invoice period).
							(This field is mandatory only if this section is selected)
3.	Preceding Document / Contract Reference	01		Optional			Header for Preceding Document / Contract Reference
3.1	Preceding Document Reference	0n		Optional			Sub-header for Preceding Document Reference
3.1.1	Preceding_Doc ument_ Number	11	Preceding Document Number	Mandatory	String (Max length:16)	Sa/1/2019	This is the reference of original document/invoice to be provided optionally in the case of debit or credit notes. Credit/Debit notes, against invoices can also be referred here.
							(This field is mandatory only if this section is selected)
3.1.2	Preceding_Doc ument_ Date	11	Date of Preceding Document	Mandatory	String (DD/MM/YYYY)	21/07/20	Date of preceding document/invoice.

							(This field is mandatory only if this section is selected)
3.1.3	Other_ Reference	01	Other Reference	Optional	String (Maxlength:20)	KOL01	This field is to provide any additional reference e.g. specific branch, their user ID, their employee ID, sales centre reference etc.
3.2	Receipt / Contract References	0n		Optional			Sub-header for Receipt / Contract References
3.2.1	Receipt_Advic e_Reference	01	Receipt Advice Reference	Optional	String (Max length:20)	CREDIT30	This reference is kept for user to provide number of their receipt advice to their customer, in lieu of advance.
3.2.2	Receipt_Advic e _Date	01	Date of Receipt Advice	Optional	String (DD/MM/YYYY)	21/07/2019	Date of issue of receipt advice for advance.
3.2.3	Tender_or_Lot _Reference	01	Tender or Lot Reference	Optional	String (Max length:20)	TENDERJAN 2020	This reference is kept for mentioning number or details of Lot or Tender, if supplies are made under such Lot or tender.
3.2.4	Contract_Refer ence	01	Contract Reference	Optional	String (Max length:20)	CONT230720 19	This reference is kept for mentioning contract number, if supplies are made under any specific Contract
3.2.5	External_Refe rence	01	External Reference	Optional	String (Maxlength:20)	EXT23222	An additional field for provision of any additional/external reference number for the supply.
3.2.6	Project_Refere nce	01	Project Reference	Optional	String (Max length:20)	PJTCODE01	This reference is kept for mentioning project number, if supplies are made under any specific project
3.2.7	PO _Ref_Num	01	PO Reference Number	Optional	String (Max length:16)	Vendor PO /1	This is the reference number of Purchase Order
3.2.8	PO_Ref_Date	01	PO Reference Date	Optional	String (DD/MM/YYYY)	21/07/2019	This is the date of Purchase Order.
4.	Supplier Information	11		Mandator y			Header for Supplier Information
4.1	Supplier_Lega 1_Name	11	Supplier Legal Name	Mandatory	String (Max. length:100)	XYZ Ltd.	Legal Name, as appearing in PAN of the Supplier
4.2	Supplier_Trad e_ Name	01	Trade Name of Supplier	Optional	String (Max length:100)	ABC Traders	A name by which the Supplier is known, i.e. Business Name, other than legal name
4.3	Supplier_G STIN	11	GSTIN of Supplier	Mandatory	String (Length:15)	29AADFV75 89C1ZX	GSTIN of the Supplier
4.4	Supplier_Ad dress1	11	Supplier Address	Mandatory	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road,	Address 1 of the Supplier (Building/Flat no., Road/Street, Locality etc.)

						Vasanth Nagar	
4.5	Supplier_Ad dress2	01	Supplier Address 2	Optional	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 2 of the Supplier (Building/Flat no., Road/Street, Locality etc.), if any
4.6	Supplier_Plac e	11	Supplier Place	Mandatory	String (Max length:50)	Bangalore	Location of the Supplier (City/Town/Village)
4.7	Supplier_State _Code	11	Supplier State Code	Mandatory	Enumerated List	29	State Code of the Supplier as per GST System
							List published and updated from time to time at https://www.icegate.gov.in/Webap pl/STATE_ENQ
4.8	Supplier_Pinc ode	11	Supplier PIN Code	Mandatory	Number (Length: 6)	560087	PIN Code of the Supplier Locality
4.9	Supplier_Ph one	01	Supplier Phone	Optional	String (Max length:12)	999999999	Contact number of the Supplier
4.10	Supplier_Emai 1	01	Supplier e-mail	Optional	String (Max length:100)	supplier@abc .com	e-mail ID of the Supplier,as per REGEX (Regular Expressions) pattern
5.	Recipient Information	11		Mandator y			Header for Recipient Information
5.1	Recipient_Leg al_Name	11	Recipient Legal Name	Mandatory	String (Max. length:100)	PQR Pvt. Ltd.	It will be legal name of recipient, as per PAN.
5.2	Recipient_Tra de_Name	01	RecipientTrade Name	Optional	String (Max length:100)	Adarsha	It will be trade name of recipient, if available.
5.3	Recipient_GS TIN	11	GSTIN of Recipient	Mandatory	String (Length:15)	29ABCCR18 32C1ZX, URP	GSTIN of the Recipient, if available.
							URP: In case of exports or if supplies are made to unregistered persons
5.4	Place_Of_Sup ply_State_ Code	11	Place of Supply (State Code)	Mandatory	Enumerated List	29, 96	Code/State Code of Place of Supply as per GST System.
							List published and updated from time to time at https://www.icegate.gov.in/Webap

							pl/STATE_ENQ
5.5	Recipient_Ad dress1	11	Recipient Address	Mandatory	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth	Address 1 of the Recipient (Building/Flat no., Road/Street, Locality etc.)
5.6	Recipient_Ad dress2	01	Recipient Address 2	Optional	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth	Address 2, if any, of the Recipient (Building/Flat no., Road/Street, Locality etc.), if any
5.7	Recipient_Pla	11	Recipient Place	Mandatory	String (Max length:100)	Nagar Mysore	Location of the Recipient (City/Town/Village)
5.8	Recipient_Stat e_Code	11	Recipient State Code	Mandatory	Enumerated List	29	Code/State Code of the Recipient. List published and updated from time to time at https://www.icegate.gov.in/Webappl/STATE_ENQ
5.9	Recipient_P incode	01	Recipient PIN Code	Optional	Number (Length: 6)	560002	PIN code of the Recipient locality. In case of export, Pincode need not be mentioned.
5.10	Country_Code _of_Export	01	Country Code of Export	Optional	Enumerated List	AN	Code of country of export as per ISO 3166-1 alpha-2 / Indian Customs EDI system. List published and updated from time to time at https://www.icegate.gov.in/Webappl/COUNTRY_ENQ
5.11	Recipient_Pho ne	01	Recipient Phone	Optional	String (Maxlength:12)	0802223323	Contact number of the Recipient
5.12	Recipient_ema il_ID	01	Recipient e-mail ID	Optional	String (Max length:100)	billing@xyz. com	e-mail ID of the Recipient, as per REGEX (Regular Expressions) pattern
6.	Payee Information	01		Optional			Header for Payee Information

6.1	Payee_Name	01	Payee Name	Optional	String (Maxlength:100)	Ramesh K	Name of the person to whom payment is to be made
6.2	Payee_Bank_	01	Payee Bank	Optional	String (Max	38685017472	Bank Account Number of Payee
	Account_Num		Account Number		1 4 10)	62	
	ber				length:18)		
6.3	Mode_of_Pay	01	Mode of Payment	Optional	String (Max	Direct	Mode of
	ment				length:18)	Transfer	Payment:Cash/Credit/Direct Transfer etc.
6.4	Bank _Branch_Code	01	Bank	Optional	String (Max	SBIN987654 3	Indian Financial System Code (IFSC) of Payee's Bank Branch
			Branch Code		length:11)		,
		0.4	2		9.1		
6.5	Payment_Ter ms	01	Payment Terms	Optional	String (Max	Text	Terms of Payment, if any, with the Recipient can be provided.
					length:100)		
6.6	Payment_Instr	01	Payment	Optional	String (Max	Text	Instruction, if any, regarding
0.0	uction	02	Instruction	Optional		10.10	payment can be provided
					length:100)		
6.7	Credit_Transf	01	Credit Transfer	Optional	String (Max	Text	Terms to specify credit transfer
	er_Terms		Terms		lamath (100)		payments.
					length:100)		
6.8	Direct_Debit_	01	Direct Debit	Optional	String (Ma	Text	Terms, if any, to specify a direct
	Terms		Terms		x length:100)		debit.
6.9	Credit_Days	01	Credit Days	Optional	Numeric (Max	30	Number of days within which payment is due.
					length:4)		payment is due.
7.	Delivery_Info	01		Optional			Header for Delivery
	rmation			97			Information
7.1	Ship_To_Deta ils	01	Ship To Details	Optional	<u>Refer A</u>	<u>1.0</u>	Details of location to which the supply has to be delivered.
7.2	Dispatch_Fro	01	Dispatch	Optional	Refer A	1.1	
	m_Details		From Details				Details of location from where Supply has to be dispatched.
			From Details				Supply has to be disputched.
8.	Invoice Item	1n		Man			Header for Invoice Item Details
	Details			datory			
8.1	Item_List	1n	Item List	Mandatory	Refer A	<u>1.2</u>	Provides information about the
							goods and services being invoiced.
9.	Document Total	11		Man			
	1001			datory			Header for Document Total Details
							2 cmil
9.1	Document_To	11	Document	Mandatory	Refer A	<u>1.3</u>	Details of document total
	tal_Details		Total Details				including taxes.
10	E 4	0.1		0.4			T . 1 . 6 . 7 . 7 . 6
10.	Extra Information	01		Option			Header for Extra Information
				al			

11.	Additional_S upporting_D ocuments	0n		Optional			Header for Additional Supporting Documents
10.8	ECOM_GSTI N	01	e-Commerce Operator's GSTIN	Optional	String (Length: 15)	29ABCCR1832 C1CX	GSTIN of e-commerce operator, if supply is made through him/her.
10.7	Supplier_Can _Opt_Refund	01	Supplier Can Opt Refund	Optional	String (Length: 1)	Y/N	In case of deemed export supplies, this field is for mentioning whether supplier can exercise the option of claiming refund or not.
10.6	Export_Duty_ Amount	01	Export Duty Amount	Optional	Number (Max Length: 12,2)	1200000.50	Amount of Export Duty in INR, if any, applicable (in case of invoices for export)
10.5	Shipping_Bill _Date	01	Shipping Bill Date	Optional	String(DD/M M/YYYY)	03/12/2020	Date of Shipping Bill as per Indian Customs EDI System (ICES)
10.4	Shipping_Bill _Number	01	Shipping Bill Number	Optional	String (Max length: 20)	Alpha numeric	In case of export/supply to SEZ, shipping bill number as per Indian Customs EDI System (ICES), can be mentioned, if applicable and available at the time of reporting e-invoice.
							Non-EDI Port Codes: https://www.icegate.gov.in/Webap pl/nonlocation_det_all.jsp
							EDI Port Codes: https://www.icegate.gov.in/Webap pl/LOCATION_ENQ
							Lists published and updated from time to time at below URLs:
10.3	Port_Code	01	Port Code	Optional	Enumerated List	Alpha numeric	In case of export/supply to SEZ, port code can be mentioned as per Indian Customs EDI System (ICES), if applicable and available at the time of reporting e-invoice.
10.2	Remarks	01	Remarks	Optional	String (Max length: 100)	New batch Items submitted	A textual note that gives unstructured information that is relevant to the Invoice as a whole e.g. reasons for any correction or assignment note in case the invoice has been factored etc.
10.1	Tax_Scheme	11	Tax Scheme	Mandatory	String (Max length: 10)	GST	To specify the tax/levy applicable – GST (This field is mandatory only if this section is selected)

11.1	Additional_Su pporting_Doc uments_URL	01	Additional Supporting Documents URL	Optional	String (Max length: 100)	http://www.xyz.com/abc	This is to enter URL reference of additional supporting documents, if any.
11.2	Additional_Su pporting _Documents_ base64	01	AdditionalSuppor ting Document in base64	Optional	String (Max length: 1000)	Base 64 encoded Document	This is to add any additional document in PDF/Microsoft Word in Base64 encoded format.
11.3	Additional_Inf ormation	01	Additional Information	Optional	String (Max length: 1000)	Free text, remarks, identifiers, etc.	Any additional information, names, values, data etc. that is specific for the Supplier-Recipient transaction e.g. CIN, trade- specific information, Drug Licence Reg. No., FOB/CIF etc.
12.	E-way Bill Details	01		Optional			Header for e-way Bill Details
12.1	Transporter_ID	01	Transporter ID	Option al	String (Length: 15)	29AADFV7589 C1ZO	Registration / Enrolment Number of the transporter
							(This field is required if Part-A of E-waybill has to be generated)
12.2	Trans_Mode	01	Mode of Transportation	Optional	Enumerated List	1/2/3/4	Option to be provided based on mode of transport available on e- Way Bill Portal
							1 for Road;
							2 for Rail;
							3 for Air;
							4 for Ship
							(This field is required if Part-B of e-way bill is also to be generated)
12.3	Trans_Distanc	11	Distance of Transportation	Mandatory	Number (Max length: 4)	200	Distance of Transportation
							(This field is mandatory only if this section is selected)
12.4	Transporter_N ame	01	Transporter Name	Optional	String (Max length: 100)	Sphurthi Transporters	Name of the Transporter
12.5	Trans_Doc_N o.	01	Transport Document Number	Optional	String (Max length: 15)	As/34/746	Transport Document Number
							(This field is mandatory if mode of

							Transport is Rail or Air or Ship)
12.6	Trans_Doc_Da te	01	Transport Document Date	Optional	String(DD/MM/YYY Y)	21/07/2019	Date of Transport document.
							(This field is mandatory if mode of Transport is Rail or Air or Ship)
12.7	Vehicle_No.	01	Vehicle Number	Optional	String (Max. length: 20)	KA12KA1234 or KA12K1234 or KA123456 or KAR1234	Vehicle Registration Number (This field is mandatory if mode of Transport is Road)
12.8	Vehicle_Type	01	Vehicle Type	Optional	Enumeration List	O/R	To mention nature of vehicle:
							O: Over-Dimensional Cargo
							R: Regular
							(This field is mandatory if Part-B of e-way bill is also to be generated)
A 1.0	Ship To Details	01		Optional			Header for Annexure A 1.0:Ship To Details
Sr.	_						
No.	Parameter Name	Cardin ality	Description	Whether optional or mandator	Field Specifications	Sample Value	Explanatory Notes
			Description Ship To Legal Name	optional or mandator	String (Max length: 100)	Sample Value ABC-1 Ltd.	Explanatory Notes Legal Name of the entity to whom the supplies are shipped to.
No. A.1.0.	Name ShipTo_Legal	ality	Ship To Legal	optional or mandator y	String		Legal Name of the entity to whom
No. A.1.0.	Name ShipTo_Legal	ality	Ship To Legal	optional or mandator y	String		Legal Name of the entity to whom the supplies are shipped to. (This field is mandatory only if
No. A.1.0. 1 A.1.0.	Name ShipTo_Legal _Name ShipTo_Trade	ality	Ship To Legal Name	optional or mandator y Mandatory	String (Max length: 100) String	ABC-1 Ltd.	Legal Name of the entity to whom the supplies are shipped to. (This field is mandatory only if this section is selected) Trade Name of the entity to whom
No. A.1.0. 1 A.1.0. 2	Name ShipTo_Legal _Name ShipTo_Trade _Name ShipTo_GSTI	ality 11 01	Ship To Legal Name Ship To Trade Name	optional or mandator y Mandatory Optional	String (Max length: 100) String (Max length: 100)	ABC-1 Ltd. XYZ-1 36AABCT2223	Legal Name of the entity to whom the supplies are shipped to. (This field is mandatory only if this section is selected) Trade Name of the entity to whom the supplies are shipped to.
A.1.0. A.1.0. A.1.0. A.1.0. A.1.0.	Name ShipTo_Legal _Name ShipTo_Trade _Name ShipTo_GSTI N ShipTo_Addre	01	Ship To Legal Name Ship To Trade Name Ship To GSTIN	optional or mandator y Mandatory Optional	String (Max length: 100) String (Max length: 100) String (Length:15)	ABC-1 Ltd. XYZ-1 36AABCT2223 L1ZF Flat No. 2, Priya Towers, Omega Road, Srinivasa	Legal Name of the entity to whom the supplies are shipped to. (This field is mandatory only if this section is selected) Trade Name of the entity to whom the supplies are shipped to. GSTIN of the entity to whom the supplies are shipped to.

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A.1.0. 6	ShipTo_Place	11	Ship To Place	Mandatory	String (Max length: 100)	Bangalore	Place (City/Town/Village) of entity to whom the supplies are shipped to.
							(This field is mandatory only if this section is selected)
A.1.0. 7	ShipTo_Pincod e	11	Ship To Pincode	Mandatory	Number(Max length: 6)	560001	PIN code of the location to which the supplies are shipped to.
							(This field is mandatory only if this section is selected)
A.1.0. 8	Ship_To_State _Code	11	Ship To State Code	Mandatory	Enumerated List	29	Code/State Code (as per GST System) to which the supplies are shipped to.
							List published and updated from time to time at https://www.icegate.gov.in/Webap pl/STATE_ENQ
							(This field is mandatory only if this section is selected)
A 1.1	Dispatch	01					Header for Annexure A 1.1:Dispatch From Details
	From Details			Optional			1.1.Dispacti From Details
Sr. No.	Parameter Name	Cardin ality	Description	Whether mandator y or optional	Field Specific ations	Sample Value	Explanatory Notes
	Parameter		Description Dispatch From Name	Whether mandator y or	Field Specific ations String (Max length:100)	Sample Value XYZ-2	_
No. A.1.1.	Parameter Name	ality	Dispatch From	Whether mandator y or optional	String		Explanatory Notes Name of the entity from which
No. A.1.1.	Parameter Name	ality	Dispatch From	Whether mandator y or optional	String	Building No. 4/2, Flat No. 3, Kakatiya Apartments,	Explanatory Notes Name of the entity from which goods are dispatched. (This field is mandatory only if
No. A.1.1. 1 A.1.1.	Parameter Name Dispatch From_Name	ality	Dispatch From Name Dispatch From	Whether mandator y or optional Mandatory	String (Max length:100) String	Building No. 4/2, Flat No. 3, Kakatiya	Name of the entity from which goods are dispatched. (This field is mandatory only if this section is selected) Address 1 of the entity from which
No. A.1.1. 1 A.1.1.	Parameter Name Dispatch From_Name	ality	Dispatch From Name Dispatch From	Whether mandator y or optional Mandatory	String (Max length:100) String	Building No. 4/2, Flat No. 3, Kakatiya Apartments,	Name of the entity from which goods are dispatched. (This field is mandatory only if this section is selected) Address 1 of the entity from which goods are dispatched. (This field is mandatory only if
A.1.1. 2 A.1.1.	Parameter Name Dispatch From_Name DispatchFrom _Address1	11	Dispatch From Name Dispatch From Address1	Whether mandator y or optional Mandatory Mandatory	String (Max length: 100) String (Max length: 100)	Building No. 4/2, Flat No. 3, Kakatiya Apartments, Vasanth Nagar Building No. 4/2, Flat No. 3, Kakatiya Apartments,	Explanatory Notes Name of the entity from which goods are dispatched. (This field is mandatory only if this section is selected) Address 1 of the entity from which goods are dispatched. (This field is mandatory only if this section is selected) Address 2 of the entity from which

							this section is selected)
							,
A.1.1. 5	Dispatch From_State_C ode	11	Dispatch From State Code	Mandatory	Enumerated List	29	Code/State Code of the entity (as per GST System), from which goods are dispatched.
							List published and updated from time to time at https://www.icegate.gov.in/Webappl/STATE_ENQ
							(This field is mandatory only if this section is selected)
A.1.1. 6	Dispatch From_Pincode	11	Dispatch From Pincode	Mandatory	Number(Length: 6)	560087	Pincode of the locality of entity from where goods are dispatched.
							(This field is mandatory only if this section is selected)
A 1.2	ItemDetails	1n		Mandator y			Header for Annexure A 1.2:Item Details
Sr. No.	Parameter Name	Cardin ality	Description	Whether mandator y or optional	Field Specifications	Sample Value	Explanatory Notes
A.1.2.	Sl_No.	11	Serial Number	Mandatory	String (Max length: 6)	1,2,3	Serial number of the item
A.1.2. 2	Item_Descript ion	01	Item Description	Optional	String (Max length: 300)	Mobile	Description of the item
A.1.2. 3	Is_Service	11	Service	Mandatory	String (Length: 1)	Y/N	Specify whether supply is service or not.
A.1.2. 4	HSN_Code	11	HSN Code	Mandatory	String (Max length: 8)	1122	To enter applicable HSN / SAC Code of Goods / Service
A.1.2. 5	Batch Details	01		Optional	Refer A 1.4		Some manufacturers may mention batch details (in Section A 1.4)
A.1.2.	Barcode	01	Barcode	Optional	String (Max length: 30)	b123	Barcode, if any, of the item.
A.1.2. 7	Quantity	01	Quantity	Optional	Number (Max length: 10,3)	10	The quantity of items to be mentioned in the invoice.
							This is mandatory only in case of goods.

A.1.2. 8	Free_Qty	01	Free Quantity	Optional	Number (Max length: 10,3)	99	Quantity of item(s), if any, given free of charge (FOC)
A.1.2. 9	Unit_Of_Meas urement	01	Unit of Measurement	Optional	String (Max length: 8)	Box	The Unit of Measurement (UOM), if any, applicable on invoiced goods.
A.1.2. 10	Item_Price	11	Item Price	Mandatory	Number (Max length: 12,3)	500.5	Price per unit item.
A.1.2. 11	Gross_Amoun t	11	Gross Amount	Mandatory	Number (Max length: 12,2)	5000	The gross price of an item (cost multiplied by quantity -rounded off to 2 decimal), exclusive of taxes.
A.1.2. 12	Item_Discount _Amount	01	Item Discount Amount	Optional	Number (Max length: 12,2)	10.25	Discount amount, if any, for the item.
A.1.2. 13	Pre_Tax_Valu e	01	Pre-Tax Value	Optional	Number (Max length: 12,2)	99.00	If pre-tax value is different from taxable value, mention the pre-tax value and taxable values separately.
							In some cases, the pre-tax value may be different from taxable value.
							For example, where old goods are exchanged for new ones (e.g. new phone supplied for INR 20,000 along with exchange of old phone, then pre-tax value would be INR 20,000 and taxable value would be INR 24,000, assuming exchange value of old phone is 4,000.
							Another example is in the case of real estate where pre-tax value may be different from taxable value.
A.1.2. 14	Item_Taxable _Value	11	Item Taxable Value	Mandatory	Number (Max length: 12,2)	5000	This is the value on which tax is computed. Value cannot be negative.
A.1.2. 15	GST_Rate	11	GST Rate	Mandatory	Number (Max length: 3,3)	5	The GST rate, represented as percentage that applies to the invoiced item. It will be IGST rate or sum of CGST & SGST Rates.
A.1.2. 16	IGST_Amt	01	IGST Amount	Optional	Number (Max Length: 12,2)	999.45	Amount of IGST payable per item(rounded off to 2 decimals). If IGST is reported, then CGST & SGST/UTGST will be blank. For taxable supplies, either IGST or CGST &SGST/UTGST should be reported.
A.1.2. 17	CGST_Amt	01	CGST Amount	Optional	Number (Max Length: 12,2)	650.00	Amount of CGST payable per item(rounded off to 2 decimals).

							If CGST is reported, then SGST/UTGST has to be reported and IGST will be blank.
A.1.2. 18	SGST_UTGS T Amt	01	SGST/UTGST Amount	Optional	Number (Max length: 12,2)	650.00	Amount of SGST/UTGST payable per item(rounded off to 2 decimals).
							If SGST/UTGST is reported, then CGST must be reported and IGST will be blank.
A1.2.1	Comp_Cess_R ate_Ad_valore m	01	Compensation Cess Rate, Ad_Valorem	Optional	Number (Max length:3,3)	2.5%	Ad valorem Rate of GST Compensation Cess, applicable, if any
A1.2.2 0	Comp_Cess_A mt_ Ad_Valorem	01	Compensation Cess Amount, Ad Valorem	Optional	Number (Max length: 12,2)	56.00	GST Compensation Cess amount, ad valorem (rounded off to 2 decimals) (based on value of the item)
A1.2.2	Comp_Cess_A mt_Non_Ad_ Valorem	01	Compensation Cess Amount, Non ad valorem	Optional	Number (Max length:12,2)	23.00	GST Compensation Cess amount, computed on the basis other than value of item (i.e. specific cess amount computed based on quantity, number etc.)
A1.2.2 2	State_Cess_Ra te_ad_valorem	01	State Cess Rate, Ad Valorem	Optional	Number (Max length: 3,3)	1.5 %	Ad valorem Rate of State/UT Cess, applicable, if any
A1.2.2 3	State_Cess_A mt_Ad_Valore m	01	State Cess Amount, ad valorem	Optional	Number (Max length: 12,2)	43.00	State/UT Cess amount, ad valorem (based on value of the item)
A1.2.2 4	State_Cess_A mt_Non_Ad_ Valorem	01	State Cess Amount, nonad valorem	Optional	Number (Max length: 12,2)	12.00	State/UT Cess amount, computed on the basis other than value of item (i.e. specific cess amount computed based on quantity, number etc.)
A.1.2. 25	Other_Charges _Item_Level	01	Other Charges (item level)	Optional	Number (Max length: 12,2)	874.95	Any other charges applicable at item level. These may not be part of taxable
							value, e.g. in case of pure agent reimbursement.
A.1.2. 26	Purchase_Ord er_Line_Refer ence	01	Purchase Order Line Reference	Optional	String (Max length: 50)	746/ABC/01	Reference of Purchase Order Line
A.1.2. 27	Item_Total_A mt	11	Item Total Amount	Mandatory	Number (Max length: 12,2)	5000	The item total value that includes all taxes, cesses, as well as other charges.
							However, this value excludes discount, if any.

A.1.2. 28	Origin_Countr y_Code	01	Code of Country of Origin	Optional	Enumerated List	DZ	This is to specify country of origin of the item, e.g. mobile phone sold in India could be manufactured in other country;
							Code of country of export as per ISO 3166-1 alpha-2 / Indian Customs EDI system (ICES).
							List published and updated from time to time at https://www.icegate.gov.in/Webappl/COUNTRY_ENQ
A.1.2. 29	Unique_Serial _Number	01	Unique Serial	Optional	String	553	Serial number, in case of each item having a unique number.
			Number		(Max		-5 - single number.
					length: 20)		
A.1.2.3 0	Product_Attri bute_Details	0n	Optional		Refer A 1.5		Attribute details of product
A 1.3	Document Total Details	11		Mandat ory			Header for Annexure A 1.3:Document Total Details
Sr.	Parameter Name	Cardin ality	Description	Whether mandato	Field Specific ations	Sample Value	Explanatory Notes
No.				ry or optional			
A.1.3.	Taxable_Valu e_Total	11	Total Taxable Value	Mandato ry	Number (Max length: 14,2)	768439.35	This is the sum of the taxable values of all the items in the document.
A.1.3. 2	IGST_Amt_T otal	01	Total IGST Amount	Optional	Number (Max length : 14,2)	265.50	Total IGST amount for the invoice.
							Appropriate taxes based on rule will be applicable.
							For example, either of CGST & SGST/UTGST or IGST will be mandatory.
							As this is conditional mandatory, it is marked as 'optional'
				1		1	1
A.1.3.	CGST_Am_T otal	01	Total CGST Amount	Optional	Number (Max length: 14,2)	65.45	Total CGST amount for the invoice.
		01		Optional	_	65.45	

							mandatory.
							As this is conditional mandatory, it is marked as 'optional'
A.1.3. 4	SGST_UTGS T_Amt_Total	01	Total SGST/UTGST	Optional	Number (Max length : 14,2)	65.45	Total SGST/UTGST amount for the invoice.
			Amount				Appropriate taxes based on rule will be applicable. For example, either of CGST & SGST/UTGST or IGST will be mandatory.
							As it is conditional mandatory, it is marked as 'optional'
A.1.3. 5	Comp_Cess_ Amt_Total	01	Total Compensation Cess Amount	Optional	Number (Max length: 14,2)	24.95	Total GST Compensation Cess amount for the invoice (ad valorem as well as non-ad valorem)
A.1.3.	State_Cess_A mt_Total	01	Total State Cess Amount	Optional	Number (Max length: 14,2)	5.45	Total State cess amount for the invoice (ad valorem as well as non-ad valorem)
A.1.3.7	Discount_Am t_Invoice_Lev el	01	Invoice Level Discount Amount	Optional	Number (Max length: 14,2)	100.00	This is Discount Amount, if any, applicable on total invoice value
A.1.3.8	Other_Charge s_Invoice_Le vel	01	Other Charges (Invoice Level)	Optional	Number(Max length: 14,2)	200.00	This is Other charges, if any, applicable on total invoice value
A.1.3.9	Round_Off_A mount	01	Round Off Amount	Optional	Number (Max length: 2,2)	31.21	This is round off amount of total invoice value
A.1.3. 10	Total_Invoice _Value_INR	11	Total Invoice Value in INR	Mandato ry	Number (Max length: 14,2)	745249678.50	The total value of invoice including taxes/GST and rounded to two decimals maximum.
A.1.3. 11	Total_Invoice _Value_FCN R	01	Total Invoice Value in FCNR	Optional	Number (Max length: 14,2)	\$5729.65	The total value of invoice in Additional Currency
A.1.3.1 2	Paid_Amount	01	Paid Amount	Optional	Number (Max length:14,2)	8463.50	The amount, if any, which has been paid in advance.
							It must be rounded to maximum 2 decimals.
A.1.3.1 3	Amount_Due_	01	Amount Due	Optional	Number (Max length:14,2)	98789.50	The outstanding amount due for payment. It must be rounded to maximum 2 decimals.
A 1.4	Batch Details	01		Optiona l			Header for Annexure A 1.4:Batch Details

Sr. No.	Parameter Name	Cardin ality	Description	Whethe r mandat ory or optional	Field Specific ations	Sample Value	Explanatory Notes
A.1.4. 1	Batch_Numbe r	11	Batch Number	Mandato ry	String (Max Length: 20)	673927	Certain set of manufacturers may mention batch number details. (This field is mandatory only if this section is selected)
A.1.4. 2	Batch_Expiry _ Date	01	Batch Expiry Date	Optional	String (DD/MM/YYYY)	21/11/2019	Expiry Date of the Batch, if any
A.1.4. 3	Warranty_Dat e	01	Warranty Date	Option al	String (DD/MM/YYYY)	21/11/2019	Warranty date for the Item, if any.
A 1.5	Attribute Details of Item	0n		Optiona l			Header for Annexure A 1.5:Attribute Details of Item
Sr. No.	Parameter Name	Cardin ality	Description	Whethe r mandat ory or optional	Field Specific ations	Sample Value	Explanatory notes
A.1.5.	Attribute_Na me	01	Attribute Name	Optional	String (Max Length: 100)	Colour	Attribute Name of the item.
A.1.5. 2	Attribute_Val	01	Attribute Value	Optional	String (Max Length: 100)	Red, green, etc.	Attribute Value of item.".

 $[File.No\ Va\ Kar\ /\ GST\ /\ 01/\ 2020]$ By the order of the Governor of Jharkhand

Vandana Dadel, Secretary, Commercial taxes Department

Note: The principal rules were published in the Gazette of Jharkhand, Extraordinary, vide S.O. No. 28 -State Tax, dated the 20^{th} June, 2017, and last amended vide notification No. 58/2020 - State Tax, dated the 04^{th} September, 2020, published vide S.O. No. 76, dated the 04^{th} September, 2020.

झारखण्ड सरकार वाणिज्य-कर विभाग

अधिसूचना सं - 60/2020 - राज्य कर

एस. ओ. सं. 84, दिनांक 07 दिसम्बर, 2020 - झारखण्ड सरकार, झारखण्ड माल और सेवा कर अधिनियम, 2017(2017 का 12) की धारा 164 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, परिषद की सिफारिशों पर, झारखण्ड माल और सेवाकर नियमावली, 2017 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :--

- 1. (1) इन नियमों का संक्षिप्त नाम झारखण्ड माल और सेवाकर (नौवां संशोधन) नियमावली, 2020 है।
 - (2) ये तारीख 30 जुलाई, 2020 से प्रवृत्त होंगे।
- 2. झारखण्ड माल और सेवाकर नियमावली, 2017 में **प्रारूप जीएसटी आईएनवी-01** के स्थान पर निम्नलिखित प्रारूप रखा जाएगा, अर्थात् :-

"प्रारूपजीएसटी आईएनवी -01

(नियम 48 देखिये)

Format/Schema for e-Invoice

Note 1:Cardinality means whether reporting of the item(s) is mandatory or optional as explained below:

- **0..1**: It means that reporting of item is optional and when reported, the same cannot be repeated.
- **1..1**: It means that reporting of item is mandatory but cannot be repeated.
- 1..n: It means that reporting of item is mandatory and can be repeated more than once.
- **0..n**: It means that reporting of item is optional but can be repeated more than once if reported. For example, *previous invoice reference is optional but if required one can mention many previous invoice references*.
- Note 2: Field specification Number (Max length: m, n) indicates 'm' places before decimal point and 'n' places after decimal point. For example, Number (Max length: 3,3) will have the format 999.999

	Schema (Version 1.1)										
Sr. No.	Technical name of the field	Cardin ality (01/ 11/ 0n/ 1n)	Brief Description of the field	Whether Mandator y/ Optional	Technical Field Specification	Sample Value of the field	Explanatory Notes				
1.	Basic Details	11		Mandator y			Header for Basic Details				
1.0	Version	11	Version Number	Mandatory	String (Max. Length:6)	1.1	This is version of the e-invoice schema. It will be used to keep track of version of Invoice specification.				
1.1	IRN	11	Invoice Reference Number	Mandatory	String (Length:64)	a5c12dca80e 7433217b a4013750f20 46f229	This will be a unique reference number for the invoice.				
			Number				However, the supplier will not be populating this field.				
							The registration request may not have this field populated.				
							The Invoice Registration Portal (IRP) will generate this IRN and respond to the registration request.				
							e-invoice is valid only when it has the IRN. Hence, this is marked as mandatory field.				
1.2	Supply_Type_ Code	11	Code for Supply Type	Mandatory	Enumerated List	B2B/B2C/SE ZWP/SEZW OP/EXP	This will be the code to identify type of supply.				
						WP/EXPWO P/DEXP	B2B: Business to Business				
							B2C: Business to Consumer				
							SEZWP: To SEZ with Payment				
							SEZWOP: To SEZ without Payment				
							EXPWP: Export with Payment				
							EXPWOP: Export without Payment				
							DEXP: Deemed Export				

						1	
1.3	Document_Ty pe_Code	11	Code for Document	Mandatory	Enumerated List	INV / CRN / DBN	Type of Document:
			Туре				INV for Invoice,
							CRN for Credit Note,
							DBN for Debit note.
1.4	Document_Nu m	11	Document Number	Mandatory	String (Max Length:16)	Sa/1/2019	This is as per relevant rule in CGST/SGST/UTGST Rules.
1.5	Document_Da te	11	DocumentDate	Mandatory	String (DD/MM/YYYY)	21/07/2019	The date on which the Invoice was issued. Format "DD/MM/YYYY"
1.6	Additional_Cu rrency_Code	01	Additional Currency Code	Optional	Enumerated List	USD, EUR	The field is for reporting additional currency, if any, in which all invoice amounts can be given, along with INR.
							One such additional currency may be used in the invoice, as per list published under ISO 4217 standard.
							List published and updated from time to time at https://www.icegate.gov.in/Webappl/CUR_ENQ
1.7	Reverse_Char ge	01	Reverse Charge	Optional	String (Length:1)	Y	Whether the tax liability payable is under Reverse Charge.
1.8	IGST_Applica bility_despite_ Supplier_and_ Recipient_loca ted_in_same_ State/UT	01	IGST Applicability despite Supplier and Recipient located in same State/UT	Optional	String (Length: 1)	N	To report the scenarios where the supply is chargeable to IGST despite the fact that the Supplier and Recipient are located within same State/UT
2.	Document_Pe riod	01		Optional			Header for Document Period
2.1	Document_Per iod_Start _Date	11	Document Period Start Date	Mandatory	String (DD/MM/YYYY)	21/07/2019	This is the start date of the document period (delivery/invoice period).
							(This field is mandatory only if this

							section is selected)
2.2	Document_Per iod_End_ Date	11	Document Period End Date	Mandatory	String (DD/MM/YYYY)	21/07/2019	This is the end date of the document period (delivery/invoice period). (This field is mandatory only if this
							section is selected)
3.	Preceding Document / Contract Reference	01		Optional			Header for Preceding Document / Contract Reference
3.1	Preceding Document Reference	0n		Optional			Sub-header for Preceding Document Reference
3.1.1	Preceding_Doc ument_ Number	11	Preceding Document Number	Mandatory	String (Max length:16)	Sa/1/2019	This is the reference of original document/invoice to be provided optionally in the case of debit or credit notes.
							Credit/Debit notes, against invoices can also be referred here. (This field is mandatory only if this
							section is selected)
3.1.2	Preceding_Doc ument_ Date	11	Date of Preceding Document	Mandatory	String (DD/MM/YYYY)	21/07/20	Date of preceding document/invoice.
							(This field is mandatory only if this section is selected)
3.1.3	Other_ Reference	01	Other Reference	Optional	String (Maxlength:20)	KOL01	This field is to provide any additional reference e.g. specific branch, their user ID, their employee ID, sales centre reference etc.
3.2	Receipt / Contract References	0n		Optional			Sub-header for Receipt / Contract References
3.2.1	Receipt_Advic e_Reference	01	Receipt Advice Reference	Optional	String (Max length:20)	CREDIT30	This reference is kept for user to provide number of their receipt advice to their customer, in lieu of advance.
3.2.2	Receipt_Advic e _Date	01	Date of Receipt Advice	Optional	String (DD/MM/YYYY)	21/07/2019	Date of issue of receipt advice for advance.
3.2.3	Tender_or_Lot _Reference	01	Tender or Lot Reference	Optional	String (Max length:20)	TENDERJAN 2020	This reference is kept for mentioning number or details of Lot or Tender, if supplies are made under such Lot or tender.

	T T				T	1	
3.2.4	Contract_Reference	01	Contract Reference	Optional	String (Max length:20)	CONT230720 19	This reference is kept for mentioning contract number, if supplies are made under any specific Contract
3.2.5	External_Refe rence	01	External Reference	Optional	String (Maxlength:20)	EXT23222	An additional field for provision of any additional/external reference number for the supply.
3.2.6	Project_Refere nce	01	Project Reference	Optional	String (Max length:20)	PJTCODE01	This reference is kept for mentioning project number, if supplies are made under any specific project
3.2.7	PO _Ref_Num	01	PO Reference Number	Optional	String (Max length:16)	Vendor PO /1	This is the reference number of Purchase Order
3.2.8	PO_Ref_Date	01	PO Reference Date	Optional	String (DD/MM/YYYY)	21/07/2019	This is the date of Purchase Order.
4.	Supplier Information	11		Mandator y			Header for Supplier Information
4.1	Supplier_Lega l_Name	11	Supplier Legal Name	Mandatory	String (Max. length:100)	XYZ Ltd.	Legal Name, as appearing in PAN of the Supplier
4.2	Supplier_Trad e_ Name	01	Trade Name of Supplier	Optional	String (Max length:100)	ABC Traders	A name by which the Supplier is known, i.e. Business Name, other than legal name
4.3	Supplier_G STIN	11	GSTIN of Supplier	Mandatory	String (Length:15)	29AADFV75 89C1ZX	GSTIN of the Supplier
4.4	Supplier_Ad dress1	11	Supplier Address 1	Mandatory	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 1 of the Supplier (Building/Flat no., Road/Street, Locality etc.)
4.5	Supplier_Ad dress2	01	Supplier Address 2	Optional	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 2 of the Supplier (Building/Flat no., Road/Street, Locality etc.), if any
4.6	Supplier_Plac e	11	Supplier Place	Mandatory	String (Max length:50)	Bangalore	Location of the Supplier (City/Town/Village)
4.7	Supplier_State _Code	11	Supplier State Code	Mandatory	Enumerated List	29	State Code of the Supplier as per GST System List published and updated from time to time at https://www.icegate.gov.in/Webappl/STATE_ENQ

4.8	Supplier_Pinc ode	11	Supplier PIN Code	Mandatory	Number (Length: 6)	560087	PIN Code of the Supplier Locality
4.9	Supplier_Ph one	01	Supplier Phone	Optional	String (Max length:12)	999999999	Contact number of the Supplier
4.10	Supplier_Emai 1	01	Supplier e-mail	Optional	String (Max length:100)	supplier@abc .com	e-mail ID of the Supplier,as per REGEX (Regular Expressions) pattern
5.	Recipient Information	11		Mandator y			Header for Recipient Information
5.1	Recipient_Leg al_Name	11	Recipient Legal Name	Mandatory	String (Max. length:100)	PQR Pvt. Ltd.	It will be legal name of recipient, as per PAN.
5.2	Recipient_Tra de_Name	01	Recipient Trade Name	Optional	String (Max length:100)	Adarsha	It will be trade name of recipient, if available.
5.3	Recipient_GS TIN	11	GSTIN of Recipient	Mandatory	String (Length:15)	29ABCCR18 32C1ZX, URP	GSTIN of the Recipient, if available. URP: In case of exports or if supplies are made to unregistered persons
5.4	Place_Of_Sup ply_State_ Code	11	Place of Supply (State Code)	Mandatory	Enumerated List	29, 96	Code/State Code of Place of Supply as per GST System. List published and updated from time to time at https://www.icegate.gov.in/Webappl/STATE_ENQ
5.5	Recipient_Ad dress1	11	Recipient Address 1	Mandatory	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 1 of the Recipient (Building/Flat no., Road/Street, Locality etc.)
5.6	Recipient_Ad dress2	01	Recipient Address 2	Optional	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 2, if any, of the Recipient (Building/Flat no., Road/Street, Locality etc.), if any
5.7	Recipient_Pla	11	Recipient Place	Mandatory	String (Max length:100)	Mysore	Location of the Recipient (City/Town/Village)

1	Recipient_Stat	11	Recipient State	Mandatory	Enumerated List	29	Code/State Code of the Recipient.
1	e_Code		Code				
İ							
							List published and updated from time to time at
							https://www.icegate.gov.in/Webap
							pl/STATE_ENQ
5.9	Recipient_P incode	01	Recipient PIN Code	Optional	Number (Length: 6)	560002	PIN code of the Recipient locality.
							In case of export, Pincode need not
							be mentioned.
5.10	Country_Code	01	Country Code of	Optional	Enumerated List	AN	Code of country of export as per
	_of_Export		Export				ISO 3166-1 alpha-2 / Indian Customs EDI system.
							List published and updated from
							time to time at
							https://www.icegate.gov.in/Webap pl/COUNTRY_ENQ
<u> </u>							
5.11	Recipient_Pho ne	01	Recipient Phone	Optional	String (Maxlength:12)	0802223323	Contact number of the Recipient
5.12	Recipient_ema	01	Recipient e-mail	Optional	String (Max	billing@xyz.	e-mail ID of the Recipient, as per
	il_ID		ID		length:100)	com	REGEX (Regular Expressions) pattern
6.	Payee	01		Optional			Header for Payee Information
	Information			•			·
	Illiormation						
6.1	Payee_Name	01	Payee Name	Optional	String (Maxlength:100)	Ramesh K	Name of the person to whom payment is to be made
							payment is to be made
6.2	Payee_Bank_ Account Num	01	Payee Bank Account Number	Optional	String (Max	38685017472 62	Bank Account Number of Payee
	ber		Account Number		length:18)	02	
İ	1		16.1.00	1		1	
6.3	Mode_of_Pay	01	Mode of Payment	Optional	String (Max	Direct	Mode of
6.3	Mode_of_Pay ment	01	Mode of Payment	Optional		Direct Transfer	Payment:Cash/Credit/Direct
	ment			-	length:18)	Transfer	Payment:Cash/Credit/Direct Transfer etc.
6.3		01	Mode of Payment Bank	Optional Optional			Payment:Cash/Credit/Direct
	ment			-	length:18)	Transfer SBIN987654	Payment:Cash/Credit/Direct Transfer etc. Indian Financial System Code
	ment		Bank	-	length:18) String (Max	Transfer SBIN987654	Payment:Cash/Credit/Direct Transfer etc. Indian Financial System Code
6.4	ment Bank _Branch_Code	01	Bank Branch Code	Optional	length:18) String (Max length:11) String (Max	Transfer SBIN987654	Payment:Cash/Credit/Direct Transfer etc. Indian Financial System Code (IFSC) of Payee's Bank Branch
6.4	ment Bank _Branch_Code Payment_Ter	01	Bank Branch Code	Optional	length:18) String (Max length:11)	Transfer SBIN987654	Payment:Cash/Credit/Direct Transfer etc. Indian Financial System Code (IFSC) of Payee's Bank Branch Terms of Payment, if any, with the
6.4	ment Bank _Branch_Code Payment_Ter ms Payment_Instr	01	Bank Branch Code Payment Terms	Optional	length:18) String (Max length:11) String (Max	Transfer SBIN987654	Payment:Cash/Credit/Direct Transfer etc. Indian Financial System Code (IFSC) of Payee's Bank Branch Terms of Payment, if any, with the Recipient can be provided. Instruction, if any, regarding
6.4	ment Bank _Branch_Code Payment_Ter ms	01	Bank Branch Code Payment Terms	Optional Optional	length:18) String (Max length:11) String (Max length:100)	Transfer SBIN987654 3 Text	Payment:Cash/Credit/Direct Transfer etc. Indian Financial System Code (IFSC) of Payee's Bank Branch Terms of Payment, if any, with the Recipient can be provided.

6.7	Credit_Transf er_Terms	01	Credit Transfer Terms	Optional	String (Max length:100)	Text	Terms to specify credit transfer payments.
6.8	Direct_Debit_ Terms	01	Direct Debit Terms	Optional	String (Ma x length:100)	Text	Terms, if any, to specify a direct debit.
6.9	Credit_Days	01	Credit Days	Optional	Numeric (Max length:4)	30	Number of days within which payment is due.
7.	Delivery_Info rmation	01		Optional			Header for Delivery Information
7.1	Ship_To_Deta ils	01	Ship To Details	Optional	Refer A	1.0	Details of location to which the supply has to be delivered.
7.2	Dispatch_Fro m_Details	01	Dispatch From Details	Optional	Refer A	<u>1.1</u>	Details of location from where Supply has to be dispatched.
8.	Invoice Item Details	1n		Man datory			Header for Invoice Item Details
8.1	Item_List	1n	Item List	Mandatory	Refer A	1.2	Provides information about the goods and services being invoiced.
9.	Document Total	11		Man datory			Header for Document Total Details
9.1	Document_To tal_Details	11	Document Total Details	Mandatory	Refer A	<u>1.3</u>	Details of document total including taxes.
10.	Extra Information	01		Option al			Header for Extra Information
10.1	Tax_Scheme	11	Tax Scheme	Mandatory	String (Max length: 10)	GST	To specify the tax/levy applicable – GST (This field is mandatory only if this section is selected)
10.2	Remarks	01	Remarks	Optional	String (Max length: 100)	New batch Items submitted	A textual note that gives unstructured information that is relevant to the Invoice as a whole e.g. reasons for any correction or assignment note in case the invoice has been factored etc.
10.3	Port_Code	01	Port Code	Optional	Enumerated List	Alpha numeric	In case of export/supply to SEZ, port code can be mentioned as per Indian Customs EDI System (ICES), if applicable and available at the time of reporting e-invoice.
							Lists published and updated from

							time to time at below URLs:
							EDI Port Codes: https://www.icegate.gov.in/Webap
							pl/LOCATION_ENQ
							Non-EDI Port Codes: https://www.icegate.gov.in/Webap pl/nonlocation_det_all.jsp
10.4	Shipping_Bill _Number	01	Shipping Bill Number	Optional	String (Max length: 20)	Alpha numeric	In case of export/supply to SEZ, shipping bill number as per Indian Customs EDI System (ICES), can be mentioned, if applicable and available at the time of reporting e-invoice.
10.5	Shipping_Bill _Date	01	Shipping Bill Date	Optional	String(DD/M M/YYYY)	03/12/2020	Date of Shipping Bill as per Indian Customs EDI System (ICES)
10.6	Export_Duty_ Amount	01	Export Duty Amount	Optional	Number (Max Length: 12,2)	1200000.50	Amount of Export Duty in INR, if any, applicable (in case of invoices for export)
10.7	Supplier_Can _Opt_Refund	01	Supplier Can Opt Refund	Optional	String (Length: 1)	Y/N	In case of deemed export supplies, this field is for mentioning whether supplier can exercise the option of claiming refund or not.
10.8	ECOM_GSTI N	01	e-Commerce Operator's GSTIN	Optional	String (Length: 15)	29ABCCR1832 C1CX	GSTIN of e-commerce operator, if supply is made through him/her.
11.	Additional_S upporting_D ocuments	0n		Optional			Header for Additional Supporting Documents
11.1	Additional_Su pporting_Doc uments_URL	01	Additional Supporting Documents URL	Optional	String (Max length: 100)	http://www.xyz.com/abc	This is to enter URL reference of additional supporting documents, if any.
11.2	Additional_Su pporting _Documents_ base64	01	AdditionalSuppor ting Document in base64	Optional	String (Max length: 1000)	Base 64 encoded Document	This is to add any additional document in PDF/Microsoft Word in Base64 encoded format.
11.3	Additional_Inf ormation	01	Additional Information	Optional	String (Max length: 1000)	Free text, remarks, identifiers, etc.	Any additional information, names, values, data etc. that is specific for the Supplier-Recipient transaction e.g. CIN, trade- specific information, Drug Licence Reg. No., FOB/CIF etc.
12.	E-way Bill Details	01		Optional			Header for e-way Bill Details

10.1	т	0 1	T	0 ::	Chaire of 11 15	204 ADENTES	Desirent /P 1 127 1
12.1	Transporter_ID	01	Transporter	Option	String (Length: 15)	29AADFV7589 C1ZO	Registration / Enrolment Number of the transporter
			ID	al			
							(This field is required if Part-A of E-waybill has to be generated)
							L-wayou has to be generated)
12.2	Trans_Mode	01	Mode of		Enumerated List	1/2/3/4	Option to be provided based on
			Transportation	Optional			mode of transport available on e- Way Bill Portal
							·
							1 for Road;
							2 for Rail;
							2 for Kair,
							3 for Air;
							4.0 011
							4 for Ship
							(This field is required if Part-B of
							e-way bill is also to be generated)
12.3	Trans_Distanc	11	Distance of	Mandatory	Number (Max length:	200	Distance of Transportation
	e		Transportation		4)		
							(This field is mandatory only if this section is selected)
							section is selected)
12.4	Transporter_N	01	Transporter	Optional	String (Max	Sphurthi Transporters	Name of the Transporter
	ame		Name		length: 100)	Transporters	
10.5	T D M	0.1	T	0 1 1	Cui Of 1 d	A /24/746	T D N 1
12.5	Trans_Doc_N o.	01	Transport Document	Optional	String (Max length: 15)	As/34/746	Transport Document Number
			Number				
							(This field is mandatory if mode of
							Transport is Rail or Air or Ship)
12.6	Trans_Doc_Da	01	Transport	Optional	String(DD/MM/YYY	21/07/2019	Date of Transport document.
	te		Document Date		Y)		-
							(This field is mandatory if mode of Transport is Rail or Air or Ship)
							Support to Itali Or Ital Or Bittp)
12.7	Vehicle_No.	01	Vehicle Number	Optional	String (Max.	KA12KA1234 or KA12K1234	Vehicle Registration Number
					length: 20)	or KA12K1234 or KA123456	
						or KAR1234	(This field is mandatory if mode of
							Transport is Road)
12.8	Vehicle Type	01	Vehicle Type	Optional	Enumeration List	O/R	To mention nature of vehicle:
12.8	Vehicle_Type	U I	Vehicle Type	Optional	Enumeration List	U/K	10 memon nature of venicle:
							O: Over-Dimensional Cargo

							R: Regular
							(This field is mandatory if Part-B of e-way bill is also to be generated)
A 1.0	Ship To Details	01		Optional			Header for Annexure A 1.0:Ship To Details
Sr. No.	Parameter Name	Cardin ality	Description	Whether optional or mandator y	Field Specifications	Sample Value	Explanatory Notes
A.1.0.	ShipTo_Legal _Name	11	Ship To Legal Name	Mandatory	String (Max length: 100)	ABC-1 Ltd.	Legal Name of the entity to whom the supplies are shipped to.
							(This field is mandatory only if this section is selected)
A.1.0. 2	ShipTo_Trade _Name	01	Ship To Trade Name	Optional	String (Max length: 100)	XYZ-1	Trade Name of the entity to whom the supplies are shipped to.
A.1.0.	ShipTo_GSTI N	01	Ship To GSTIN	Optional	String (Length:15)	36AABCT2223 L1ZF	GSTIN of the entity to whom the supplies are shipped to.
A.1.0. 4	ShipTo_Addre ss1	11	Ship To Address1	Mandatory	String (Max length: 100)	Flat No. 2, Priya Towers, Omega Road, Srinivasa Nagar	Address 1 of the entity to whom the supplies are shipped to
							(This field is mandatory only if this section is selected)
A.1.0. 5	ShipTo_Addre ss2	01	Ship To Address2	Optional	String (Max length: 100)	Flat No. 2, Priya Towers, Omega Road, Srinivasa Nagar	Address 2, if any, of the entity to whom the supplies are shipped to
A.1.0. 6	ShipTo_Place	11	Ship To Place	Mandatory	String (Max length: 100)	Bangalore	Place (City/Town/Village) of entity to whom the supplies are shipped to.
							(This field is mandatory only if this section is selected)
A.1.0. 7	ShipTo_Pincod e	11	Ship To Pincode	Mandatory	Number(Max length: 6)	560001	PIN code of the location to which the supplies are shipped to.
							(This field is mandatory only if this section is selected)
A.1.0. 8	Ship_To_State _Code	11	Ship To State Code	Mandatory	Enumerated List	29	Code/State Code (as per GST System) to which the supplies are shipped to.
L							

	I	1		T			
							List published and updated from time to time at https://www.icegate.gov.in/Webap-pl/STATE_ENQ
							(This field is mandatory only if this section is selected)
A 1.1	Dispatch From Details	01		Optional			Header for Annexure A 1.1:Dispatch From Details
Sr.	Parameter Name	Cardin ality	Description	Whether mandator y or optional	Field Specific ations	Sample Value	Explanatory Notes
A.1.1. 1	DispatchFrom _Name	11	Dispatch From Name	Mandatory	String (Max length:100)	XYZ-2	Name of the entity from which goods are dispatched.
							(This field is mandatory only if this section is selected)
A.1.1. 2	DispatchFrom _Address1	11	Dispatch From Address 1	Mandatory	String (Max length: 100)	Building No. 4/2, Flat No. 3, Kakatiya Apartments, Vasanth Nagar	Address 1 of the entity from which goods are dispatched. (This field is mandatory only if this section is selected)
A.1.1. 3	DispatchFrom _Address2	01	Dispatch From Address2	Optional	String (Max length: 100)	Building No. 4/2, Flat No. 3, Kakatiya Apartments, Vasanth Nagar	Address 2 of the entity from which goods are dispatched.
A.1.1. 4	DispatchFrom _Place	11	Dispatch From Place	Mandatory	String (Max length: 100)	Bangalore	Place (City/Town/Village) of the entity from which goods are dispatched.
							(This field is mandatory only if this section is selected)
A.1.1. 5	DispatchFrom _State_Code	11	Dispatch From State Code	Mandatory	Enumerated List	29	Code/State Code of the entity (as per GST System), from which goods are dispatched.
							List published and updated from time to time at https://www.icegate.gov.in/Webappl/STATE_ENQ
							(This field is mandatory only if this section is selected)
A.1.1. 6	DispatchFrom _Pincode	11	Dispatch From Pincode	Mandatory	Number(Length: 6)	560087	Pincode of the locality of entity from where goods are dispatched.
L				1			

							(This field is mandatory only if this section is selected)
A 1.2	ItemDetails	1n		Mandator y			Header for Annexure A 1.2:Item Details
Sr. No.	Parameter Name	Cardin ality	Description	Whether mandator y or optional	Field Specifications	Sample Value	Explanatory Notes
A.1.2. 1	Sl_No.	11	Serial Number	Mandatory	String (Max length: 6)	1,2,3	Serial number of the item
A.1.2. 2	Item_Descript ion	01	Item Description	Optional	String (Max length: 300)	Mobile	Description of the item
A.1.2. 3	Is_Service	11	Service	Mandatory	String (Length: 1)	Y/N	Specify whether supply is service or not.
A.1.2. 4	HSN_Code	11	HSN Code	Mandatory	String (Max length: 8)	1122	To enter applicable HSN / SAC Code of Goods / Service
A.1.2. 5	Batch Details	01		Optional	Refer A 1.4		Some manufacturers may mention batch details (in Section A 1.4)
A.1.2. 6	Barcode	01	Barcode	Optional	String (Max length: 30)	b123	Barcode, if any, of the item.
A.1.2.	Quantity	01	Quantity	Optional	Number (Max length: 10,3)	10	The quantity of items to be mentioned in the invoice. This is mandatory only in case of goods.
A.1.2. 8	Free_Qty	01	Free Quantity	Optional	Number (Max length: 10,3)	99	Quantity of item(s), if any, given free of charge (FOC)
A.1.2. 9	Unit_Of_Meas urement	01	Unit of Measurement	Optional	String (Max length: 8)	Box	The Unit of Measurement (UOM), if any, applicable on invoiced goods.
A.1.2. 10	Item_Price	11	Item Price	Mandatory	Number (Max length: 12,3)	500.5	Price per unit item.
A.1.2. 11	Gross_Amoun t	11	Gross Amount	Mandatory	Number (Max length: 12,2)	5000	The gross price of an item (cost multiplied by quantity -rounded off to 2 decimal), exclusive of taxes.
A.1.2. 12	Item_Discount _Amount	01	Item Discount Amount	Optional	Number (Max length: 12,2)	10.25	Discount amount, if any, for the item.
A.1.2. 13	Pre_Tax_Valu	01	Pre-Tax Value	Optional	Number (Max length: 12,2)	99.00	If pre-tax value is different from taxable value, mention the pre-tax value and taxable values separately.

						ı	
							In some cases, the pre-tax value may be different from taxable value. For example, where old goods are exchanged for new ones (e.g. new phone supplied for INR 20,000 along with exchange of old phone,
							then pre-tax value would be INR 20,000 and taxable value would be INR 24,000, assuming exchange value of old phone is 4,000. Another example is in the case of
							real estate where pre-tax value may be different from taxable value.
A.1.2. 14	Item_Taxable _Value	11	Item Taxable Value	Mandatory	Number (Max length: 12,2)	5000	This is the value on which tax is computed. Value cannot be negative.
A.1.2. 15	GST_Rate	11	GST Rate	Mandatory	Number (Max length: 3,3)	5	The GST rate, represented as percentage that applies to the invoiced item. It will be IGST rate or sum of CGST & SGST Rates.
A.1.2. 16	IGST_Amt	01	IGST Amount	Optional	Number (Max Length: 12,2)	999.45	Amount of IGST payable per item(rounded off to 2 decimals). If IGST is reported, then CGST & SGST/UTGST will be blank. For taxable supplies, either IGST or CGST &SGST/UTGST should be reported.
A.1.2. 17	CGST_Amt	01	CGST Amount	Optional	Number (Max Length: 12,2)	650.00	Amount of CGST payable per item(rounded off to 2 decimals).
							If CGST is reported, then SGST/UTGST has to be reported and IGST will be blank.
A.1.2. 18	SGST_UTGS T Amt	01	SGST/UTGST Amount	Optional	Number (Max length: 12,2)	650.00	Amount of SGST/UTGST payable per item(rounded off to 2 decimals). If SGST/UTGST is reported, then CGST must be reported and IGST
							will be blank.
A1.2.1 9	Comp_Cess_R ate_Ad_valore m	01	Compensation Cess Rate, Ad_Valorem	Optional	Number (Max length:3,3)	2.5%	Ad valoremRate of GST Compensation Cess, applicable, if any
A1.2.2 0	Comp_Cess_A mt_ Ad_Valorem	01	Compensation Cess Amount, Ad Valorem	Optional	Number (Max length: 12,2)	56.00	GST Compensation Cess amount, ad valorem (rounded off to 2 decimals) (based on value of the item)

1 m Non Ad. Valorem	A1.2.2	Comp_Cess_A	01	Compensation	Optional	Number	23.00	GST Compensation Cess amount,
A1.2. Purchase Ord on the Data South Charges applicable, if any applic	1	mt_Non_Ad_		Cess Amount,		(Max length:12,2)		value of item (i.e. specific cess amount computed based on
Alican Amount A	1		01	·	Optional		1.5 %	1
A Valorem Amount, anough valorem (Max Image) (Max		mt_Ad_Valore	01	Amount, ad	Optional	(Max	43.00	*
A.1.2. Drigin_Countr 28 29 29 20 20 20 20 20 20		mt_Non_Ad_	01	Amount, nonad	Optional	(Max	12.00	on the basis other than value of item (i.e. specific cess amount computed based on quantity,
A.1.2. Origin_Countr U_Code of Country of Origin A.1.2. Origin_Countr U_Code of Country Of Origin A.1.2. Unique_Serial U_nique_Serial D_Number A.1.3. Pendues Astrice Description Description Description Optional String (Max length: 746/ABC/01 Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 50) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line String (Max length: 12.2) Reference of Purchase Order Line String (Max length: 12.2)		_	01	_	Optional		874.95	These may not be part of taxable value, e.g. in case of pure agent
Amount Amount (Max length: 12,2) Amount Amount (Max length: 12,2) Anount (Max length: 12,2) Anount However, this value excludes discount, if any. This is to specify country of origin of the item, e.g. mobile phone sold in India could be manufactured in other country; Code of country of export as per ISO 3166-1 alpha-2 / Indian Customs EDI system (ICES). List published and updated from time to time at https://www.icegate.gov.in/Webap.pl/COUNTRY_ENQ A.1.2. Unique_SerialNumber A.1.2. Unique_SerialNumber Optional StringName		er_Line_Refer	01		Optional		746/ABC/01	Reference of Purchase Order Line
y_Code of Origin of the item, e.g. mobile phone sold in India could be manufactured in other country; Code of country of export as per ISO 3166-1 alpha-2 / Indian Customs EDI system (ICES). List published and updated from time to time at https://www.icegate.gov.in/Webap-pl/COUNTRY_ENQ A.1.2. Unique_SerialNumber Optional StringS53			11		Mandatory		5000	all taxes, cesses, as well as other charges. However, this value excludes
29 _Number Number (Max length: 20)			01	-	Optional	Enumerated List	DZ	of the item, e.g. mobile phone sold in India could be manufactured in other country; Code of country of export as per ISO 3166-1 alpha-2 / Indian Customs EDI system (ICES). List published and updated from time to time at https://www.icegate.gov.in/Webap
A.1.2.3 Product_Attri Attribute details of product		-	01		Optional	(Max	553	•
	A.1.2.3	Product_Attri				L		Attribute details of product

0	bute_Details	0n	Optional		Refer A.1.5		
A 1.3	Document Total Details	11		Mandat ory			Header for Annexure A 1.3:Document Total Details
Sr. No.	Parameter Name	Cardin ality	Description	Whether mandato ry or optional	Field Specific ations	Sample Value	Explanatory Notes
A.1.3.	Taxable_Valu e_Total	11	Total Taxable Value	Mandato ry	Number (Max length: 14,2)	768439.35	This is the sum of the taxable values of all the items in the document.
A.1.3. 2	IGST_Amt_T otal	01	Total IGST Amount	Optional	Number (Max length: 14,2)	265.50	Total IGST amount for the invoice. Appropriate taxes based on rule will be applicable.
							For example, either of CGST & SGST/UTGST or IGST will be mandatory.
							As this is conditional mandatory, it is marked as 'optional'
A.1.3. 3	CGST_Am_T otal	01	Total CGST Amount	Optional	Number (Max length: 14,2)	65.45	Total CGST amount for the invoice. Appropriate taxes based on rule will be applicable.
							For example, either of CGST & SGST/UTGST or IGST will be mandatory. As this is conditional mandatory, it is marked as 'optional'
A.1.3. 4	SGST_UTGS T_Amt_Total	01	Total SGST/UTGST Amount	Optional	Number (Max length: 14,2)	65.45	Total SGST/UTGST amount for the invoice. Appropriate taxes based on rule will be applicable. For example, either of CGST & SGST/UTGST or IGST will be mandatory. As it is conditional mandatory, it is marked as 'optional'
A.1.3. 5	Comp_Cess_ Amt_Total	01	Total Compensation	Optional	Number (Max length: 14,2)	24.95	Total GST Compensation Cess amount for the invoice (ad valorem as well as non-ad

			Cess Amount				valorem)
A.1.3.	State_Cess_A mt_Total	01	Total State Cess Amount	Optional	Number (Max length: 14,2)	5.45	Total State cess amount for the invoice (ad valorem as well as non-ad valorem)
A.1.3.7	Discount_Am t_Invoice_Lev el	01	Invoice Level Discount Amount	Optional	Number (Max length: 14,2)	100.00	This is Discount Amount, if any, applicable on total invoice value
A.1.3.8	Other_Charge s_Invoice_Le vel	01	Other Charges (Invoice Level)	Optional	Number(Max length: 14,2)	200.00	This is Other charges, if any, applicable on total invoice value
A.1.3.9	Round_Off_A mount	01	Round Off Amount	Optional	Number (Max length: 2,2)	31.21	This is round off amount of total invoice value
A.1.3. 10	Total_Invoice _Value_INR	11	Total Invoice Value in INR	Mandato ry	Number (Max length: 14,2)	745249678.50	The total value of invoice including taxes/GST and rounded to two decimals maximum.
A.1.3. 11	Total_Invoice _Value_FCN R	01	Total Invoice Value in FCNR	Optional	Number (Max length: 14,2)	\$5729.65	The total value of invoice in Additional Currency
A.1.3.1 2	Paid_Amount	01	Paid Amount	Optional	Number (Max length:14,2)	8463.50	The amount, if any, which has been paid in advance.
							It must be rounded to maximum 2 decimals.
A.1.3.1 3	Amount_Due_	01	Amount Due	Optional	Number (Max length:14,2)	98789.50	The outstanding amount due for payment. It must be rounded to maximum 2 decimals.
A 1.4	Batch Details	01		Optiona l			Header for Annexure A 1.4:Batch Details
Sr. No.	Parameter Name	Cardin ality	Description	Whethe r mandat ory or optional	Field Specific ations	Sample Value	Explanatory Notes
A.1.4.	Batch_Numbe r	11	Batch Number	Mandato ry	String (Max Length: 20)	673927	Certain set of manufacturers may mention batch number details. (This field is mandatory only if this section is selected)
A.1.4. 2	Batch_Expiry _ Date	01	Batch Expiry Date	Optional	String (DD/MM/YYYY)	21/11/2019	Expiry Date of the Batch, if any
A.1.4. 3	Warranty_Dat e	01	Warranty Date	Option al	String (DD/MM/YYYY)	21/11/2019	Warranty date for the Item, if any.
A 1.5	Attribute Details of Item	0n		Optiona 1			Header for Annexure A 1.5:Attribute Details of Item

Sr. No.	Parameter Name	Cardin ality	Description	Whethe r mandat ory or optional	Field Specific ations	Sample Value	Explanatory notes
A.1.5.	Attribute_Na me	01	Attribute Name	Optional	String (Max Length: 100)	Colour	Attribute Name of the item.
A.1.5. 2	Attribute_Val ue	01	Attribute Value	Optional	String (Max Length: 100)	Red, green, etc.	Attribute Value of item.".

[सं.सं.वा॰कर/जी॰एस॰टी/01/2020] झारखण्ड राज्यपाल के आदेश से,

वंदना दादेल, सचिव, वाणिज्य-कर विभाग

टिप्पणः मूल नियमावली एस. ओ. सं. 28, तारीख 20 जून, 2017 द्वारा प्रकाशित अधिसूचना राज्य कर, झारखण्ड के राजपत्र, असाधारण, में प्रकाशित किये गए और एस. ओ. सं. 76, तारीख 04 सितम्बर, 2020 द्वारा प्रकाशित अधिसूचना सं. 58/2020- राज्य कर, तारीख 04 सितम्बर, 2020 द्वारा अंतिम संशोधन किया गया ।
